(3)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 438/2004 OA 1926/2003

New Delhi this the 14th day of February, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Mrs. Sheela Rani, W/O Shri Ashwani Kumar Mate, 2U Sub Division, U Division, CPWD CGO Complex, New Delhi

..Petitioner

(By Advocate Shri S.M.Rattanpaul)

VERSUS

Shri B.Majumdar, Director General of Works, C.P.W.D. Nirman Bhawan, New Delhi.

.. Respondents

(By Advocate D.S.Mahendru)

ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned counsel heard.

2. Reply affidavit has been filed on behalf of respondents in the Court today, copy whereof has been supplied to the learned counsel of the applicant. Learned counsel of the respondents stated that respondents seek two months time to implement the directions of this Court. Allowed. In this view of the matter, CP is dropped. Notice is discharged.

(Mrs.Meera Chhibber) Member (J) (V.K. Majotra) Vice Chairman (A)

14.2.05